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SLP(C)No. 18378-18379 OF 1999
.UP 10 2; Fixed-pitch, smtst; -n -ml4 -PA4 -dFX-NORMAL -Fx -e -j; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R
ITEM IA (FOR JUDGMENT) COURT No. 8 SECTION IVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.1771-1772 of 2002 @ SLP(C)Nos.18378-18379/1999 @@
EE

M/s Kerala Agro Machinery Corp.Ltd.Petitioner(s)

versus

Bijoy Kumar Roy and Ors.Respondent(s)

(Heard by Hon'ble D.P. Mohapatra and Brijesh Kumar JJ.)

Date :28.2.2002 These Petitions were called on for pronouncement of
judgment today.

CORAM:

HON'BLE MR.JUSTICE D.P.MOHAPATRA
HON'BLE MR.JUSTICE BRIJESH KUMAR

For Petitioner(s) Mr. CN Sree Kumar, Adv.

For Respondent(s) Mr. Somnath Mukherjee, Adv.

The Court made the following
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr.Justice Brijesh Kumar pronounced the
judgment of this Court.
Leave granted.
Appeals allowed.

.SP1 Hemalatha (S.Malkani)
Court Master

(Signed judgment is placed on file)